

HIGH COURT OF GUJARAT
CIRCULAR

This is to inform all concerned that, in view of the prevailing pandemic situation, following directions have been passed by Honourable the Chief Justice:

1. Entire premises of the High Court be shut down for four days starting from Friday, 16th October to Monday, 19th October 2020, for complete sanitization and for antigen test of all Officers and Staff of the Registry and other offices situated in the High Court campus.
2. The Ahmedabad Municipal Corporation to carry out a thorough and comprehensive exercise for cleaning and sanitising the entire premises of the High Court, including inside of the buildings such as chambers, offices, record rooms, wash rooms, etc. during this period.
3. The Judicial and Administrative functioning of the High Court will remain suspended during the above period.
4. The antigen tests will be conducted from 16th October, 2020 at the Judicial Academy and after the tests are complete, the same will be sanitized.
5. Learned Advocate General, Government Pleader and Public Prosecutor be requested to completely shut down their offices as aforesaid.
6. All other government offices, SBI, Post Office etc. situated within the premises may also be cleaned and sanitised by the Ahmedabad Municipal Corporation during the above period.
7. The ACS, Home and the Director General of Police to ensure that the security staff deputed should stay at one place and should not be allowed to move around. Whoever is posted at the High Court for security purpose must stay there only.
8. The matters of the Causelist published for 16th October, 2020 will be taken up on 20th October, 2020. The date fixed matters of 19th, 20th and 21st October, 2020 will be taken up on 21st October, 2020; list of which will be published on 15th October, 2020.
9. Physical Filing Counters will re-open on 20th October, 2020 although eFiling portal will continue to function. Processing of freshly filed matters will resume on 20th October, 2020.

Date: 14-10-2020

Sd/-
REGISTRAR GENERAL